Reports and Accounts (2010-11 and 2011-12) of various Commission and Board and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): Sir, I lay on the Table:—

- I. (1) A copy each (in English and Hindi) of the following papers, under Section 14 of the National Commission for Women Act, 1990:—
 - (a) Annual Report and Accounts of the National Commission for Women (NCW), New Delhi, for the year 2010-11, together with the Auditor's Report on the Accounts.
 - (b) Action Taken Report on the Recommendations contained in the above Report of the Commission.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 8266/15/12]
- II. A copy each (in English and Hindi) of the following papers:—
 - (a) Annual Report and Accounts of the Central Social Welfare Board (CSWB), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board. [Placed in Library. See No. L.T. 8267/15/12]

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, merely laying Report will not do ...(Interruptions)... It should be discussed in the House ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No, no. Please, not during laying of Papers ... (Interruptions)...

DR. NAJMA A. HEPTULLA (Madhya Pradesh): Sir, we want this Report should be discussed, if not now, atleast, in the next Session, because the Report does not reflect what is happening outside ...(Interruptions)... What is happening outside is not reflected in the Report ...(Interruptions)...

MR. DEPUTY CHAIRMAN: You can give a notice for that.